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Title: Need to construct seawalls along the coast of Kerala to avoid sea erosion.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Madam, I would like to invite the attention of this august House to a serious matter. Due to heavy rain, the entire coast of Kerala, especially in my constituency, is facing severe sea erosion attacks. Due to massive sea erosion, a lot of houses have been damaged. As a result, thousands of people have been evacuated and put in rehabilitation camps. The only solution to this problem is to construct maximum number of seawalls. But it needs a huge amount of money. For the last so many years, the Government of India has not given any financial assistance to construct these seawalls by saying that this would not come under the disaster natural calamities norms.

Therefore, my submission to the Government is to change the norms regarding this matter. This should be treated as a national disaster. The National Disaster Management Authority should look into this matter. It should give assistance to the State Government by constructing seawalls.

As far as the assistance given by the National Disaster Management Authority is concerned, no allocation of money has been done to the National Disaster Management Authority for this purpose. Poor fishermen are in great danger. They are in a very difficult situation.

In this regard, I would like to humbly request the Government to examine this issue, change the norms and put this issue under the natural calamities.